

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

(Through Video Conferencing)

Chandigarh, this the 4th day of August, 2021



C.P. No. 060/67/2021
O.A. No. 060/1247/2017
M.A. No. 060/1633/2021

**HON'BLE MR. SURESH KUMAR MONGA, MEMBER (J)
HON'BLE MR. RAKESH KUMAR GUPTA, MEMBER (A)**

Ganesh Lal aged 51 years, son of Sh. Anand Lal, contingent worker, office of Commissioner of Income Tax (Appeals), Jalandhar (Group-D) resident of House No. 333, Urban Estate, Phase-II, Jalandhar, Punjab.

....Petitioner

(By Advocate: Sh. Prateek Pandit)

Versus

1. Sh. Tarun Bajaj, IAS, Secretary, Ministry of Finance (Revenue), Govt. of India, Room No. 128-A, 128-B, North Block, New Delhi-110001.
2. Sh. Swatantra Kumar, Principal Chief Commissioner of Income Tax (CCA), North West Region, Aaykar Bhawan, Sector 17-E, Chandigarh-160017.
3. Sh. D.S. Chaudhary, Principal Chief Commissioner of Income Tax, Ludhiana-141001.
4. Prabhjot Kaur, Commissioner of Income Tax (Appeals), Jalandhar-144001.

... .Respondents

O R D E R(Oral)

SURESH KUMAR MONGA, MEMBER (J):

1. After arguing the matter for some time, learned counsel for the petitioner wishes to withdraw the Contempt Petition with liberty to file a fresh one with better particulars.

2. Accordingly, the Contempt Petition is dismissed as withdrawn with liberty as aforesaid.



(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

Place: Chandigarh
Dated: 04.08.2021

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